MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES
NOTIFICATION
New Delhi, the 2nd July, 2012
S.O. 1505(E).—In exercise of the powers conferred by sub-section (3) of Section 9 of the Khadi and Village Industries Commission Act, 1956 (61 of 1956), the Central Government hereby nominates the Economic Advisor of Integrated Finance Wing of Ministry of Micro, Small and Medium Enterprises to attend the meetings of the Commission and to take part in the discussions thereof as representative of Integrated Finance Wing:

Provided that the nominated officer shall not have the right to vote.

[D No. 1(2011-KVI-II)]
DINESH SINGH, Jr. Secy.